

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :17/02/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1702-AT11A.M.-11.05 A.M

704-ADM- CODE- INVESTIGATIONALLIED -AT 11.05A.M.

1	SEBI Appeal	72/2022	M/S. CONSTRUCTIONS PVT. LTD. Vs. SEBI	ETHAN R V Legal
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Sub Matter : Misc. Application/0000107/2022
 Sub Matter : Misc. Application/0000108/2022
 Sub Matter : Misc. Application/0000109/2022

	Misc. Application	107/2022	M/S. CONSTRUCTIONS LTD.-EXEMPTION A Vs. SEBI	ETHAN PVT. R V Legal
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(Main Matter Number :SEBI Appeal/0000072/2022)

	Misc. Application	108/2022	M/S. CONSTRUCTIONS PVT. LTD.- STAY APPLI Vs. SEBI	ETHAN R V Legal
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(Main Matter Number :SEBI Appeal/0000072/2022)

	Misc. Application	109/2022	M/S. CONSTRUCTIONS PVT. LTD.- DELAY APPL Vs. SEBI	ETHAN
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(Main Matter Number :SEBI Appeal/0000072/2022)

705-ADM-COURT CODE-ILLIQUIDSTOCKOPTION- AT11.07A.M

2	SEBI Appeal	73/2022	SHRUTI ARYA Vs. SEBI	ajiv Kumar Choudhary Advo
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>686-FORORDERSONDELAY-CODE-LIMITATION-AT11.10AM</u>				
3	Misc. Application	51/2022	PRAVEEN KUMAR HASTIMAL SHAH - Stay Application Vs. SEBI	Dinesh Prakash Guchiya, Advocate
(Main Matter Number :SEBI Appeal/0000029/2022)				
	SEBI Appeal	29/2022	PRAVEEN KUMAR HASTIMAL SHAH Vs. SEBI	Dinesh Prakash Guchiya, Advocate
Sub Matter :		Misc. Application/0000051/2022		
Sub Matter :		Misc. Application/0000078/2022		
	Misc. Application	78/2022	PRAVEEN KUMAR HASTIMAL SHAH -Delay Application Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000029/2022)				
<u>258-ADM-DISPOSAL-COURTCODE-MVLCIS-11.12 AM</u>				
4	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	P.N.Modi,Sr.Adv-Appellant s,A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi
Sub Matter :		Misc. Application/0000343/2021		
Sub Matter :		Misc. Application/0000067/2021		
Sub Matter :		Misc. Application/0000073/2021		
Sub Matter :		Misc. Application/0000230/2015		
Sub Matter :		Misc. Application/0000081/2021		
	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000045/2020		
Sub Matter :		Misc. Application/0000333/2015		
	Misc. Application	230/2015	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				

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	Misc. Application	333/2015	UMA UPADHYAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000158/2015)	
4	Misc. Application	45/2020	UMA UPADHYAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000158/2015)	
	Misc. Application	581/2020	VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000021/2021)	
	Misc. Application	582/2020	VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000022/2021)	
	SEBI Appeal	21/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
	Sub Matter :	Misc. Application/0000581/2020		
	SEBI Appeal	22/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
	Sub Matter :	Misc. Application/0000582/2020		
	Misc. Application	67/2021	V. K. KHURANA Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	
	Misc. Application	73/2021	VINOD KUMAR MALIK Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	

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21	Misc. Application	81/2021	Kalpna Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr.	Adv. Akash Menon and Sukanya Banerjee
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	343/2021	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				

168-DISPOSAL- COURTCODE- DOCUMENTSFORGED-11.15A.M.

5	SEBI Appeal	169/2020	Babulal M.Dugar and Others Vs. SEBI	JOBY MATHEW AND ASSOCIATES Mansukhlal Hiralal and Co.
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333-ADM-DISP-COURT CODE-DISGORGEDELAY-AT11.17A.M

6	SEBI Appeal	244/2020	DPK Stock and Securities and Ors. Vs. Securities And Exchange Board of India	Mr. Devanshu Desai, Advocate The Law Point
	SEBI Appeal	243/2020	DPK Stock and Securities and Ors. Vs. Securities And Exchange Board of India	Mr. Devanshu Desai, Advocate The Law Point

365DISPOSAL-COURTCODE-RECONSIDEREDCOMPLAINT-11.20A

7	SEBI Appeal	2/2021	CAIRN UK HOLDINGS LIMITED Vs. SEBI AND ANR.	S and R Associates
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>113- ADMDISPOSAL-EXPELLEDMEMBER-AT 11.22 AM</u>				
8	SEBI Appeal	145/2021	Stampede Capital Ltd. Vs. National Stock Exchange of India Ltd.	Mr. Somsekhar Sundaresan, Advocate Mr. Pradeep Sancheti, Senior Counsel
Sub Matter :		Misc. Application/0000283/2021		
Sub Matter :		Misc. Application/0000284/2021		
	Misc. Application	283/2021	STAMPEDE CAPITAL LTD. Vs. NSEIL	
(Main Matter Number :SEBI Appeal/0000145/2021)				
	Misc. Application	284/2021	STAMPEDE CAPITAL LTD. Vs. NSEIL	
(Main Matter Number :SEBI Appeal/0000145/2021)				
30	SEBI Appeal	494/2021	Stampede Capital Ltd. Vs. NSEIL	vishsha Law MKA
<u>502-DISP-COURTCODE-ATLASOPENOFFER-AT-11.25AM</u>				
9	SEBI Appeal	572/2021	ATLAS JEWELLERY INDIA LIMITED Vs. SEBI	Sneha Vani Marjadi Advocate K. ASHAR AND CO.
<u>543-DISPOSAL-COURTCODE-DEEMEDPUBLICISSUE-11.27AM</u>				
10	Misc. Application	841/2021	Aakruti Nirmiti Ltd and Ors-Delay Vs. SEBI	S .K.JAIN and CO.
(Main Matter Number :SEBI Appeal/0000608/2021)				
	SEBI Appeal	608/2021	Aakruti Nirmiti Ltd and Ors Vs. SEBI	S .K.JAIN and CO.
Sub Matter :		Misc. Application/0000841/2021		
	SEBI Appeal	693/2021	Mr. Vinesh S. Patel HUF and Others Vs. SEBI	Dr. S. K. JAIN, P.C.S.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0001183/2021				
	SEBI Appeal	684/2021	Vinesh S. Patel and Anr. Vs. SEBI	Dr. S.K.Jain, PCS
<u>580-ADMDISPOSAL-COURTCODE-REFUNDFEES-11.30AM</u>				
11	SEBI Appeal	654/2021	KOTAK MAHINDRA ASSET MANAGEMENT COMPANY LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001196/2021				